

DIVISION BENCH  
COURT - II

**O-216**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/326(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JANUARY, 2023, 02:00 P.M**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS ANANNAT TRADECOM PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

Mr. Ajit Kumar Chaubey, Adv. ] For the Petitioner  
Mr.Saurav Jain ,Adv. ] For the Respondent

**ORDER**

1. Ld.Counsel on both sides present.
2. Affidavit of service is yet to be filed by the petitioner with the Registry.
3. Ld. Counsel appearing for the RoC is hereby directed to furnish a copy of the petition to the Respondent and also furnish an affidavit service with the Registry within two weeks.
4. List this matter on **07/03/2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**